

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 08th April, 2014

No.HC.VII-100(Pt.-III)/2010/ 2132/A.### Hon'ble the High Court has been pleased to *exempt* **Smti. Malasri Nandi, District & Sessions Judge, Bongaigaon**, from attending the "National Conference of the Presiding Officers of Family Courts (Prog. No. 803)", scheduled to be held on **11.04.2014 to 13.04.2014** at **National Judicial Academy, Bhopal**.

By order,
Sd/- B.K. Nath
DEPUTY REGISTRAR (G&C)

Memo No. **HC.VII-100 (Pt.-III)/2010/2133 - 2142/A** dated 08.04.2014

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India in reference to this Registry's letter No. **HC.VII-100 (Pt.-III)/2010/ 1633/A, dated 20th March, 2014.**
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information (in reference to this Registry's letter No. HC.VII.-100(Pt.-III)/2010/ 1633/A, dated 20th March, 2014).
3. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
4. **Smti. Malasri Nandi, District & Sessions Judge, Bongaigaon**
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
6. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
7. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
9. The CA to Registrar General, Gauhati High Court, Guwahati.
10. Office File.


DEPUTY REGISTRAR (G&C)